(c) Separately, on 7th July 2009, Government has sought the recommendations of TRAI on the recommendations/comments of the Report dated 13.05.2009 of the Committee of DoT on 'Allocation of Access {GSM (Global System for Mobile communications)/CDMA (Code Division Multiple Access)} Spectrum and Pricing'. The Annexure A3-1 of the Report dated 13.05.2009 of the Committee, contains the availability of spectrum in each service area as on 30.04.2009. Further, the Chapter 1 of the Consultation Paper of TRAI issued on 16.10.2009 on "Overall Spectrum Management and review of license terms and conditions", contains the availability of spectrum in various bands. Copy of the above said Report of the Committee and Consultation Paper of TRAI is available in public domain at the website of TRAI.

(d) On 03.12.2009, Government had filed a Special Leave Petition (SLP) No. 33406 of 2009 before the Hon'ble Supreme Court of India against the judgement dated 24.11.2009 of the Division Bench of Hon'ble High Court of Delhi in LPA No. 338 of 2009 in the matter of Union of India *Vs*. Tel Ltd.

Telephone facility/connectivity in Nagaland

2335. SHRI KHEKIHO ZHIMOMI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of villages in Nagaland not having telephone facility/connectivity;

(b) the total number of waiting list of applicants in each districts of Nagaland for various services, such as Mobile, WLL, landline, etc. under BSNL;

(c) whether any time bound programme, district-wise has been made for providing the facility to the waiting list people; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) As on 31/10/2009, 65 villages in Nagaland are uncovered with Village Public Telephone (VPT) facility;

(b) There is no waiting list of applicants in any district of Nagaland for services such as Mobile, WLL, landline etc. under BSNL.

(c) and (d) Do not arise in view of (b) above.

Telephone exchanges in Orissa

2336. SHRI BALBIR PUNJ: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the district-wise number of telephone exchanges operating in Orissa at present and the installed capacity thereof;

(b) whether Government propose to set up new telephone exchanges and enhance the installed capacity of the existing exchanges during the year 2009-10;

(c) if so, the details thereof, location-wise; and